

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.201  
C.P.(IB)/221(AHM)2022

**Proceedings under Section 59 IBC**

**IN THE MATTER OF:**

Nitin H Parikh Liquidator of Vadodara Securities Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 22/04/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Nitin Parikh, Liquidator in person

**ORDER**

Ld. Liquidator appears and states that he has filed an additional affidavit on 18.03.2024 vide inward diary no .3132 along with order of the SEBI. Ld. Liquidator seeks further, indulgence to file another additional affidavit along with additional documents which are required for proper adjudication of this matter.

Let the same be filed along with revised synopsis and Form H.

Re-list for hearing on 15.05.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**